

**CP NO. 49/2007  
RT No.17/2016**

Gurlal Singh Grewal & Ors.

...Petitioners

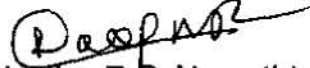
Versus.

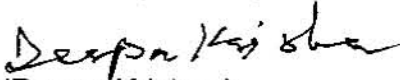
M/s Upper India Steel Manufacturing

...Respondents

Present: Mr. A.S.Narang and Mr. Ankush Anand, Advocates for petitioners.  
Ms. Munisha Gandhi, Senior Advocate with Mr. Virat Gandhi,  
Mr. Sameer Chaudhary and Ms. Salina Chalana, Advocates  
for respondents No. 1 to 12 and 14 to 15 .

Arguments inconclusive. Learned Senior Counsel for respondents seeks time to file written submissions with regard to the judgements that have been referred by the petitioners today. Let the same be filed by 09.01.2017 with copy in advance to the counsel opposite. Learned petitioner's counsel has supplied copies of compendium of the said judgements to the learned Senior Counsel for respondents. The matter is adjourned to 09.1.2017.

  
(Justice R. P. Nagrath)  
Member (Judicial)

  
(Deepa Krishan)  
Member(Technical)

December 22, 2016  
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